

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

STARRED QUESTION NO:338
ANSWERED ON:18.08.2006
IREP
Scindia Shri Jyotiraditya Madhavrao

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

:

- (a) the number of districts covered under the Integrated Rural Energy Programme (IREP) so far, State-wise;
- (b) the nature of the projects undertaken under the programme; and
- (c) the Central assistance given for the programme to each State during the last three years and that provided for the current year ?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR)

(a), (b) & (c): A Statement is laid on the Table of the House.

STATEMENT

Statement referred to in the Reply to Parts (a), (b) & (c) of Lok Sabha Starred Question No. 338 for 18.08.2006 on Integrated Rural Energy Programme

(a),(b)&(c): The Ministry of Non-Conventional Energy Sources has been implementing the Integrated Rural Energy Programme (IREP) since 1994-95. The IREP was reviewed and modified during 2003-04. The IREP is a centrally sponsored scheme with 50:50 central and state shares and is presently being implemented in 312 districts in 21 States / UTs. The State-wise number of districts covered under the modified IREP is given in Annexure-I.

The projects undertaken under the programme provide for meeting energy needs in selected village clusters in the IREP Districts, through the optimum mix of available energy sources, with focus on renewable energy. The programme aims at development of planning and institutional capabilities of the States to prepare and implement micro and macro - level rural energy plans.

The state-wise details of central financial assistance released for implementation of IREP during the last three years and the current year are given in Annexure – II.

Annexure – I

Annexure –I referred to in the Reply to Parts (a), (b) & (c) of Lok Sabha Starred Question No. 338 for 18.08.2006 on Integrated Rural Energy Programme

State-wise number of Districts Covered under IREP (as on 17.08.2006)

S.
No State / UT Districts covered Nos.

1. Andhra Pradesh 13
2. Arunachal Pradesh 5
3. Chattisgarh 16
4. Gujarat 2
5. Haryana 19
6. Himachal Pradesh 12
- 7 J & K 14
8. Jharkhand 7
9. Karnataka 27
10. Kerala 14
11. Madhya Pradesh 48
12. Manipur 9
13. Meghalaya 7
14. Mizoram 6
15. Nagaland 6
16. Pondicherry 1
17. Punjab 17

18. Tamil Nadu 14
 19. Tripura 2
 20. Uttaranchal 13
 21. Uttar Pradesh 60
 TOTAL 312

Annexure – II

Annexure –II referred to in the Reply to Parts (a), (b) & (c) of Lok Sabha Starred Question No. 338 for 18.08.2006 on Integrated Rural Energy Programme

Details of State-wise Release of Central Financial Assistance under Integrated Rural Energy Programme during the last three years and current year

(Rs. in Lakhs)

S. No State / UT 2003-04 2004-05 2005-06 2006-07(#)

1. Andhra Pradesh 61.50 - 34.07 -
 2. Arunachal Pradesh 31.11 - 12.74 -
 3. Chattisgarh 82.50 - - -
 4. Gujarat - 32.00 - -
 5. Haryana 7.50 88.00 12.20 -
 6. Himachal Pradesh 62.5 - - -
 7 J & K - 72.50 - -
 8. Jharkhand 27.66 - - -
 9. Karnataka 101.65 13.00 20.00 -
 10. Kerala 142.50 - - -
 11. Madhya Pradesh 52.52 203.25 - -
 12. Manipur 34.64 - - -
 13. Meghalaya 20.00 25.50 4.20 -
 14. Mizoram 32.50 4.36 16.25 -
 15. Nagaland 32.50 - - -
 16. Pondicherry 3.66 - - -
 17. Punjab 87.50 67.75 - 87.01
 18. Tamil Nadu - - 72.50 -
 19. Tripura - 12.50 - -
 20. Uttaranchal 67.50 50.75 - 12.31
 21. Uttar Pradesh 264.52 284.50 191.32 -

(#) - As on 17.08.2006